

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the **10.12.2018**

Subject:- Weekly Report in respect of important developments in CBEC for the week -03.12.2018 to 07.12.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week **-03.12.2018 to 07.12.18.**

1. Administrative Changes:-

- Order regarding posting of IRS(C&CE) Probationers of 68th and 69th batches has been issued vide Office Order No. 173/2018 dated 05.12.2018.

2. Legislative Changes:-

- Notification No.56/2018-Cus(ADD), dated 04.12.2018 issued for seeking to levy definitive anti-dumping duty on the imports of 'Uncoated Copier Paper' originating in or exported from Indonesia, Thailand and Singapore.

3. Any Circular:-

- Circular No. 49/2018-Cus-IV(N.T.) dated 03.12.2018 for issued procedure for disposal of un-claimed/uncleared Cargo under Section 48 of Act 1962 lying with Custodian issued.

(Hemambika R. Priya)
Commissioner (Coordination)

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2. Member (GST)
3. Member (IT)
4. Member(CX, ST & Legal)
5. Member(Customs)
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